

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3911  
ANSWERED ON:03.12.2010  
SERVICE TAX CASES  
Venugopal Shri P.

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of litigations/appeals raised/filed by Service Tax Department zone-wise, service-wise, against various orders passed by departments / courts;
- (b) the number of litigations, service wise, filed against /by the department in service tax matters for interpretation of laws;
- (c) the zone-wise and division details of number of assesseees registered in Commercial and Industrial Construction Services;
- (d) whether penalty has been demanded in cases where interpretation of law have arisen;
- (e) if so, the details thereof and reasons therefor for the last three years; and
- (f) the steps taken or proposed to ensure a substantial decrease in litigation?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S. S. PALANIMANICKAM)

- (a) to (f) : The information is being collected and will be laid on the Table of the House at the earliest.